

F. No. J-11017/5/2022-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 7th February, 2025

ORDER

The President is pleased to accept the resignation of **Shri Ravindranath R. Shetty**, Sr. Counsel Group-I for High Court of Bombay, and CAT, Mumbai Bench, with effect from **01.01.2025**.

2. Consequently, the name of Shri Ravindranath R. Shetty, Advocate figuring at serial number '56' in the List 'A' and at serial number '01' in the List 'B' of this Department's Order No. J-11017/5/2022-Judicial dated 03.03.2022, **stands deleted**.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. The In-charge, Branch Secretariat, Mumbai.
4. The Registrar, High Court Bombay Bench at Mumbai.
5. Shri Ravindranath R. Shetty, Advocate, with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-charge Branch Secretariat, Mumbai.
6. LIMBS Section for information and necessary action.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.



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